

BUSINESS ADVISORY COMMITTEE

(Tenth Lok Sabha)

THIRTY-FIRST REPORT

(Presented on 12-8-1993)

The Business Advisory Committee held a sitting on Thursday, the 12th August, 1993.

2. The Committee recommend the allocation of time to the following items of business as shown against each:—

- (1) The National Commission for Safai Karamcharis Bill, 1993.
(*Consideration and Passing*)
 - (2) Discussion on the Statutory Resolution seeking disapproval of the Consumer Protection (Amendment) Ordinance, 1993.
 - (3) The Consumer Protection (Amendment) Bill, 1993, as passed by Rajya Sabha. (*Replacing the Ordinance*)
(*Consideration and Passing*)
 - (4) Discussion and Voting on Demands for Grants (Jammu & Kashmir) for 1993-94.
 - (5) Discussion and Voting on Demands for Grants (Uttar Pradesh) for 1993-94.
 - (6) Discussion and Voting on Demands for Grants (Madhya Pradesh) for 1993-94
 - (7) Discussion and Voting on Demands for Grants (Rajasthan) for 1993-94.
 - (8) Discussion and Voting on Demands for Grants (Himachal Pradesh) for 1993-94.
 - (9) Discussion and Voting on Supplementary Demands for Grants (Railways) for 1993-94.
 - (10) Discussion and Voting on Demands for Excess Grants (Railways) for 1989-90.
 - (11) The Transplantation of Human Organs Bill, 1992, as passed by Rajya Sabha.
(*Consideration and Passing*)
- 2 hrs.
2 hrs.
2 hrs.
2 hrs.
2 hrs.
2 hrs.
2 hrs.
2 hrs.
2 hrs.
2 hrs.
2 hrs.
- (May be discussed together)

3. The Committee also recommend that the following Bills may be considered and passed by Tuesday, the 24th August, 1993:—

- (1) The Constitution (Seventy-Seventh Amendment) Bill, 1992.
- (2) The Constitution (Eightieth Amendment) Bill, 1993.
- (3) The Representation of the People (Amendment) Bill, 1993.

4. The Committee further recommend that in order to provide sufficient time for completion of urgent items of Government Business, the House may sit late from Friday, the 13th August, 1993 till the remaining period of the session.

NEW DELHI;
August 12, 1993

Sravana 21, 1915 (Saka)

SHIVRAJ V. PATIL,
Chairman,
Business Advisory Committee.